

ITEM NO.4+6

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 643/2015

ALL INDIA JUDGES ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA . & ORS.

Respondent(s)

(IA No. 75407/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 4137/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 143933/2024 - CLARIFICATION/DIRECTION
IA No. 4124/2024 - INTERVENTION/IMPLEADMENT
IA No. 75406/2024 - INTERVENTION/IMPLEADMENT)

WITH

Civil Appeal No(s).2701/2017

(WITH IA No. 165114/2019 - DELETING THE NAME OF
PETITIONER/RESPONDENT, IA No. 140076/2023 - INTERLOCUTARY
APPLICATION)

C.A. No. 2702/2017 (XVI)

Date : 08-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Gourab Banerji, Sr. Adv.
Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Ms. Akanksha Rathore, Adv.
Mr. Venkata Supreeth, Adv.

Mr. Ranjit Kumar, Sr. Adv.
Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.
Mr. Abhimanyu Jhamba, Adv.
Mr. Kashif Irshad Khan, Adv.

For Respondent(s) Mr. R Venkataramani, Attorney General for India
Mr. Tushar Mehta, SG
Mr. K M Nataraj, A.S.G.
Mrs. Swarupama Chaturvedi, Sr. Adv.
Mr. Mohd Akhil, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Wasim Quadri, Adv.
Mr. Chitvan Sinhal, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Raman Yadav, Adv.
Mr. Mukesh Kumar Singh, Adv.
Ms. Ameyavikrama Thanvi, Adv.
Mr. Kartikay Aggarwal, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, Solicitor General
Mr. Ankit Goel, AOR
Mr. Nikhil Sharma, Adv.

Mr. K. Parameshwar, Amicus Curiae
Ms. Kanti, Adv.
Mr. Mv Mukunda, Adv.
Ms. Raji Gururaj, Adv.
Mr. Shreenivas Patil, Adv.
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Shantanu Sagar, AOR
Mr. Abhinav Shrivastava, Adv.
Mr. Prabhat Ranjan Raj, Adv.
Mr. Vaibhav Jain, Adv.
Mr. Anil Kumar, Adv.
Mr. Manoneet Dwivedi, Adv.
Mr. Gunjesh Ranjan, Adv.
Mrs. Divya Mishra, Adv.
Mr. Keshav Khandelwal, Adv.
Mr. Shashank Kumar Saurav, Adv.

Mr. Gautam Narayan, AOR
Ms. Asmita Singh, Adv.
Mr. Anirudh Anand, Adv.
Mr. Tushar Nair, Adv.

Mr. Vikramjit Bannerjee, A.S.G.
Mrs. Kiran Suri, Sr. Adv.
Mr. Raj Bahadur Yadav, AOR
Mr. Shashank Bajpai, Adv.
Mr. Bharat Singh, Adv.

Mr. Prashant Singh B, Adv.
Mr. Vishnu Shankar Jain, Adv.
Mr. Mani Munjal, Adv.

Ms. Preetika Dwivedi, AOR
Mr. Gagan Gupta, AOR

Mr. Ramesh Babu M. R., AOR
Mr. Pranav P P, Adv.

Mr. Sandeep Sudhakar Deshmukh, AOR
Mr. Nishant Sharma, Adv.
Mr. Patil Avi Vilas, Adv.

Mr. Jaideep Gupta, Sr. Adv.
Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.

Mr. Apoorv Kurup, AOR
Ms. Nidhi Mittal, Adv.
Ms. Gauri Goburdhun, Adv.
Mr. Gurjas Singh Narula, Adv.
Mr. Akhil Hasija, Adv.
Ms. Aanchal, Adv.

Ms. Kavita Jha, AOR
Mr. Rajeev Kumar Jha, Adv.
Mr. Aditeya Bali, Adv.

Mr. P. I. Jose, AOR
Mr. Maibam Nabaghanashyam Singh, AOR
Mr. Amit Sharma, AOR

Mr. Sanjai Kumar Pathak, AOR
Mr. Arvind Kumar Tripathi, Adv.
Mrs. Shashi Pathak, Adv.
Mr. Maruti Nandan, Adv.

Mr. Purvish Jitendra Malkan, AOR
Mr. Uday B. Dube, AOR

Mr. Huzefa Ahmadi, Sr. Adv.
Ms. Pragati Neekhra, AOR
Mr. Aditya Bhanu Neekhra, Adv.
Mr. Atul Dong, Adv.
Mr. Aniket Patel, Adv.

Mr. Anupam Raina, AOR

Mr. Krishnanand Pandeya, AOR
Mr. Pai Amit, AOR

Mr. Shaji P Chaly, Sr. Adv.
Mr. T. G. Narayanan Nair, AOR
Mr. Shivam Sharma, Adv.
Ms. Samyuktha H Nair, Adv.

Mr. A. Radhakrishnan, AOR

Mr. Arjun Garg, AOR
Mr. Aakash Nandolia, Adv.
Ms. Sagun Srivastava, Adv.
Ms. Kriti Gupta, Adv.

Mr. Niranjana Sahu, AOR

Mr. Ashok Mathur, AOR
Mr. Karan Thakur, Adv.

Mr. Mukul Kumar, AOR

Ms. Enakshi Mukhopadhyay Siddhanta, AOR
Mr. Sovon Siddhanta, Adv.
Mr. K.G. Kannan, Adv.
Mr. Saravanan A., Adv.

Mr. Mandaar Mukesh Giri, Adv.
Mr. Mukesh K. Giri, AOR

Mr. Santosh Krishnan, AOR

Ms. Purna Singh, Adv.
Mr. Guntur Pramod Kumar, AOR

Mr. Anil Shrivastav, A.A.G.

Mr. Ranjit Kumar, Sr. Adv.
Mr. Shuvodeep Roy, AOR
Mr. Saurabh Tripathi, Adv.

Mr. Manish Kumar, AOR

Ms. Ankita Sharma, AOR

Mr. Abhay Anil Anturkar, Adv.
Mr. Dhruv Tank, Adv.
Mr. Aniruddha Awalgaoonkar, Adv.

Mr. Sarthak Mehrotra, Adv.
Ms. Surbhi Kapoor, AOR
Mr. Bhagwant Deshpande, Adv.

Ms. Deepanwita Priyanka, AOR

Mr. B.K. Satija, A.A.G.
Dr. Hemant Gupta, A.A.G.
Mr. Samar Vijay Singh, AOR
Mr. Shivang Jain, Adv.
Mr. Varun Goel, Adv.
Ms. Nitikaa Guptha, Adv.
Ms. Sabarni Som, Adv.
Mr. Fateh Singh, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. T. N. Surendranath, Adv.
Mr. Atul Arvind, Adv.

Mr. S. Gowthaman, AOR

Mr. Parth Awasthi, Adv.
Mr. Pashupathi Nath Razdan, AOR
Ms. Maitreyee Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.

Mr. Sunil Kumar, Sr. Adv.
Mr. Rajiv Shankar Dvivedi, Adv.
Mr. Anando Mukherjee, AOR
Mr. Shwetank Singh, Adv.
Mr. Anup Kashyap, Adv.

Mr. Nishanth Patil, A.A.G.
Mr. V. N. Raghupathy, AOR
Mr. Ayush P. Shah, Adv.
Mr. Vignesh Adithiya S, Adv.

Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.

Mr. Sunny Choudhary, AOR
Mr. Nachiketa Joshi, A.A.G.
Mr. Sharad Kumar Singhania Aor, Adv.
Mr. Abhimanyu Singh, Adv.

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.

Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.
Mr. R.rajasekharan, Adv.

Mr. Avijit Mani Tripathi, AOR
Ms. Aditya S. Pandey, Adv.
Mr. T.K. Nayak, Adv.
Ms. Marbiang Khongwir, Adv.
Mr. Vikas Bansal, Adv.

Ms. K. Enatoli Sema, AOR
Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Shibashish Misra, AOR

Mr. Gurminder Singh, AG/Sr. Adv.
Mr. Sandeep Bajaj, A.A.G.
Ms. Nupur Kumar, AOR

Mr. Karan Sharma, AOR

Mr. Shiv Mangal Sharma, A.A.G.
Mr. Milind Kumar, AOR

Mr. Basava Prabhu S. Patil, AG Sikkim
Mr. Sameer Abhyankar, AOR
Mr. Aakash Thakur, Adv.
Mr. Kushagra Aman, Adv.
Ms. Ayushi Banal, Adv.

Mr. Amit Anand Tiwari, Sr. A.A.G.
Mr. Sabarish Subramanian, AOR
Ms. Devyani Gupta, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. Saushriya Havelia A, Adv.
Mr. Naman Dwivedi, Adv.
Mr. C. Kranthi Kumar, Adv.
Mr. Tanvi Anand, Adv.
Mr. Danish Saifi, Adv.

Mr. S. Uday Bhanu, Adv.
Ms. Devina Sehgal, AOR
Mr. Dhananjay Yadav, Adv.

Mr. Sudarshan Singh Rawat, AOR
Mr. Kuldeep Parihar, D.A.G.
Mr. Ashutosh Kumar Sharma, Adv.
Ms. Saakshi Singh Rawat, Adv.
Mr. S Sunil, Adv.
Mr. Sunny Sachin Rawat, Adv.

Mr. Parijat Sinha, AOR

Ms. Madhumita Bhattacharjee, AOR
Mr. Anant, Adv.

Mr. KM Nataraj, A.S.G.
Ms. Indira Bhakar, Adv.
Ms. Mrinal Elker Mazumdar, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Varun Chugh, Adv.
Mr. Piyush Beriwal, Adv.
Mr. Harish Pandey, Adv.
Mr. Shashwat Parihar, Adv.
Mr. Rajesh Singh Chauhan, Adv.
Ms. Priyadarshini Priya, Adv.
Mr. Mukesh Kumar Verma, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mr. Chirag M. Shroff, AOR
Mr. Dhananjay Kataria, Adv.

Mr. K.M. Nataraj, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Anmol Chandan, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Annirudh Sharma-II, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Sarthak Karol, Adv.

Mr. Aravindh S., AOR

Mr. G. Prakash, Adv.
Mrs. Beena Prakash, Adv.
Mr. Anoop R, Adv.
Ms. Priyanka Prakash, AOR

Mr. Joydip Roy, Adv.
Mr. Gopal Jha, AOR
Mr. Umesh Kumar Yadav, Adv.
Mr. Shreyash Bhardwaj, Adv.

Mr. V Chitambaresh, Sr. Adv.
Mr. Karthik S.D., AOR
Mr. C. Govind Venugopal, Adv.

Mr. Uday B. Dube, AOR

Mr. B.K. Sharma, Sr. Adv.
Mr. Kaushik Choudhury, AOR
Mr. S.P. Sharma, Adv.
Mr. Saksham Garg, Adv.
Mr. Jyotirmoy Chatterjee, Adv.

Mr. Deepak Prakash, AOR

Mr. Dama Seshadri Naidu, Adv.
Mr. Ramesh Allanki, Adv.
Ms. Aruna Gupta, AOR
Mr. Syed Ahmed Naqvi, Adv.

Mr. Aviral Saxena, AOR

Mr. Gautam Narayan, AOR
Ms. Asmita Singh, Adv.
Mr. Anirudh Anand, Adv.
Mr. Tushar Nair, Adv.

Mr. Dilip Annasaheb Taur, AOR
Mr. Amol V Deshmukh, Adv.
Mr. Yeshwant J Patil, Adv.

Mrs. Anjani Aiyagari, AOR
Mr. Rohit Kumar, AOR
Mr. Ankur Kashyap, AOR

Mr. Ahanthem Henry, Adv.
Mr. Mohan Singh, Adv.
Mr. Aniket Rajput, Adv.
Ms. Khoisnam Nirmala Devi, Adv.
Mr. Kumar Mihir, AOR

Mr. Joydip Roy, Adv.
Mr. Gopal Jha, AOR
Mr. Umesh Kumar Yadav, Adv.
Mr. Shreyash Bhardwaj, Adv.

Mr. T. V. Ratnam, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

SMW (C) No. 4/2024 (In Re Refixation of Pension Considering Service Period in District Judiciary and High Court)

- 1 Upon being mentioned by Mr K Parameshwar, *amicus curiae*, taken on board. The Attorney General for India and the Solicitor General are also present.
- 2 Issue notice.
- 3 List the SMW(C) No 4 of 2024 along with Writ Petition (Civil) No 643 of 2015 on 27 August 2024.
- 4 Pleadings be completed in the meantime.
- 5 The following matters shall also be listed along with Writ Petition (Civil) No 643 of 2015 on 27 August 2024:

S No	Case No	Cause title
1.	SLP (C) No. 20781/2018	Joseph Joy & Ors. vs. The State of Tamil Nadu & Ors.
2.	SLP (C) No. 6471-73/2020	The State of Karnataka & Anr. vs. Vijayakumar Rai & Ors.
3.	WP (C) No. 993/2017	Justice M. Vijayaraghavan vs. Union of India & Ors.
4.	WP (C) No. 1048/2017	Justice Malai Subramanian vs. Union of India & Ors.
5.	WP (C) No. 548/2018	Elavarasi Veeraraghavan vs. Union of India Secretary to Govt. of India Ministry of Law Justice and Company Affairs & Ors.
6.	WP (C) No. 911/2018	Justice Alok Kumar Mukherjee (Retired) vs. Union of India & Ors.
7.	WP (C) No. 86/2019	Justice Surendra Kumar (Retd.) vs. Union of India & Anr.
8.	WP (C) No. 1542/2019	Justice Het Singh Yadav (Retd.) vs, Union of India & Ors.

9. WP (C) No. 1262/2021 Jagdish Chandra Gupta vs. Union of India & Ors.
10. WP (C) No. 232/2023 Justice Shailendra Singh & Ors. Vs. Union of India & Ors.
11. WP (C) No. 501/2023 Justice Mohd. Faiz Alam Khan vs. Union of India & Ors.
12. WP (C) No. 660/2023 Justice Vikas Kunvar Srivastav vs. Union of India & Ors.
13. WP (C) No. 3/2024 Justice Rudra Prakash Mishra Prem Prakash vs. Union of India & Ors.
14. WP (C) No. 1133/2023 Association of Retired Judges of Supreme Court and High Courts of India vs. Union of India & Anr.
15. WP (C) No. 1134/2023 Association of Retired Judges of Supreme Court and High Courts of India vs. Union of India & Anr
16. WP (C) No. 50/2024 Virendra Datta Gyani & Ors. vs. Union of India & Ors.

(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR